

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

106. IA/5050/2023 C.P. (IB)/2556(MB)2019

IN THE MATTER OF

Raksha Bullion

... Petitioner

Vs

Royal Refinery Pvt Ltd

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv. Rushikesh Dusane (VC)

For the Respondent:

ORDER

IA 5050 of 2023- The above application is filed for placing on record the 10th Progress report. The report is taken on record. Accordingly, the above IA is **disposed of**. List the CP on **08.12.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/